

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 227/MP/2023

Subject : Petition under Section 62 and 79(1)(a) of the Electricity Act, 2003 read with Regulation 29 of the CERC (Terms and Conditions of Tariff) Regulations, 2019 for the determination of tariff on installation of various Emission Control Systems in MTPS U#7&8 (1000 MW) of DVC in compliance with Revised Emission Standards.

Petitioner : Damodar Valley Corporation

Respondents : BYPL and 8 ors.

Date of Hearing : **25.3.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, DVC
Shri Aashwyn Singh, Advocate, DVC
Shri Adarsh Singh, Advocate, DVC
Shri Ashutosh K. Srivastava, Advocate, DVC
Shri Arijit Maitra, Advocate, BYPL

Record of Proceedings

The case was called out through a virtual hearing.

2. During the hearing, the learned counsel for the Petitioner submitted that since no reply has been filed by the Respondents in the matter, it may be reserved for order. This submission was not opposed by the learned counsel for the Respondent.

3. The Commission, after hearing the learned counsel for the parties, directed the Petitioner to file the following additional information, on affidavit, after serving a copy to the Respondents, by **9.4.2026**:

- (i) *Copy of the original Investment Approval (IA).*
- (ii) *Duly approved Revised Cost Estimate (RCE), along with an item-wise break-up, in accordance with the Tariff Form-B of the 2024 Tariff Regulations, including applicable formulae and linkage to be submitted in an Excel sheet.*



(iii) Justification for variation between item-wise and total cost in the original IA and RCE, if any.

4. The Respondents are permitted to file their replies, if any, on or before **24.4.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **4.5.2026**.
5. Subject to the above, the order was reserved in the matter.

By order of the Commission

Sd/-

(T. D. Pant)

Joint Chief (Law)

